THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI): (a) and (b) As far as Public Sector Undertakings are concerned necessary instructions have been issued to strengthen the vigilance machinery with the desired manpower requirements of skilled and trained vigilance personnel. A model vigilance set-up with whole-time vigilance personnel has been suggested for adoption by the PSUs with suitable modifications depending upon size, function and operation of the organisation.

- (c) to (e) Special facilities provided to the officers involved include;
- (i) Accommodation to those CVOs on deputation on the lines admissible to key officials.
- (ii) Staff Car facilities for official duties including pick-up and drop at residence in lieu of the car allowance.
- (iii) CVOs of the level of Joiiit Secretary to the Govt, of India and above be given status equivalent to that of a functional director but may not attend Board Meetings on regular basis. They may exercise such administrative and financial powers which are considered essential subjea to financial discipline and accountability.
- (iv) CVOs below the level of Joint Secretary to the Govt, of India will get status, facilities and perquisites of that of Executive Director in the concerned PSUs.

## Siphoning away Huge Amount of the EDPC

2506. SHRI AMAR SINGH:

SHRIMATI JAYAPRADA NAHATA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government have received any complaint from the Hindustan Paper Corporation Employees" Association regarding siphoning away the huge amount of the Corporation by its Management in general and its C. M. D. in particular;
  - (b) if so, the details thereof; and
  - (c) what action Govenunent have taken thereon?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI): (a) to (c) Complaints have been received from the Employees Association of Hindustan Paper Corporation against the Management of Hindustan Paper Corporation Ltd. Certain irregularities

in Delhi Regional Office and Chandigarh Depot of Hindustan Paper Corporation Ltd. were detected causing a loss of about Rs. 8.20 crores to the Corporation. Executive Director (Marketing) and six officials of Marketing and Finance Department of Delhi Regional Office and Depot Incharges of Delhi and Chandigarh have been suspended. The case has been referred to the C.B.I.

## Preference to sick PSUs in placing orders

2507. SHRI GAYA SINGH:

SHRI J. CHITHARANIAN : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state .

- (a) whether his Ministry has asked all Government Departments to give preference to sick public sector undertakings while placing orders; and
  - (b) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTER-PRISES (SHRI MANOHAR JOSHI): (a) No Sir.

(b) Does not arise.

## Improving the Performance of PSUs

2508. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) The strategies devised to improve the performance of the public sector undertakings to face the global competition;
  - (b) the financial assistance earmarked for revamping PSUs; and
  - (c) the action proposed in regard to the chronically sick PSUs.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTER-PRISES (SHRI MANOHAR JOSHI): (a) Measures, in general, taken by the Government to improve the performance of the PSUs and make them globally competitive include enhanced delegation of powers. professionalisation of managements, promotion of joint ventures, modernisation, technology upgradation. capital and organisational restructuring, rationalization of manpower etc.

(b) Depending upon the requirements and availability of resources. Government provides budgetary support to PSUs including for restructuring and revamping. Enterprise-wise Annual Plan Assistance is indicated in Expenditure Budget, which is a published document.